

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA No. 805 of 2017 in APPEAL NO. 295 OF 2017 & IA No. 1083 of 2017**  
**IA No. 809 of 2017 in APPEAL NO. 296 OF 2017 & IA No. 1082 of 2017**  
**IA No. 814 of 2017 in APPEAL NO. 297 OF 2017 & IA No. 1081 of 2017**  
**IA No. 815 of 2017 in APPEAL NO. 298 OF 2017 & IA No. 1080 of 2017**  
**IA No. 808 of 2017 in APPEAL NO. 299 OF 2017 & IA No. 1079 of 2017**  
**IA No. 810 of 2017 in APPEAL NO. 300 OF 2017 & IA No. 1078 of 2017**  
**IA No. 807 of 2017 in APPEAL NO. 301 OF 2017 & IA No. 1077 of 2017**  
**IA No. 811 of 2017 in APPEAL NO. 302 OF 2017 & IA No. 1076 of 2017**  
**IA No. 806 of 2017 in APPEAL NO. 303 OF 2017 & IA No. 1075 of 2017**  
**IA No. 812 of 2017 in APPEAL NO. 304 OF 2017 & IA No. 1074 of 2017**  
**IA No. 804 of 2017 in APPEAL NO. 305 OF 2017 & IA No. 1073 of 2017**  
**IA No. 813 of 2017 in APPEAL NO. 306 OF 2017 & IA No. 1072 of 2017**

**Dated: 7<sup>th</sup> December, 2017**

**Coram: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Eastern India Powertech Limited  
Vs.**

**Assam Electricity Regulatory Commission & Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

**ORDER**

These matters could not be taken up due to administrative reasons.

List these matters on **23.01.2018.**

**COURT MASTER**